NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

58. MA 612/2019 MA 3179/2019 MA 3982/2019 CA 166/2021 CA 29/2021 CA 180/2022 In CP 114/2009

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2022

NAME OF THE PARTIES: - D.H. Narayansa
V/s
Aries Agro-vet Associates Private Limited & Ors.

APPEARANCES: -
FOR THE APPLICANT : Adv S.G.Gokhale
FOR THE RESPONDENT No 1 & 3 : Adv. M. S. Bhardwaj

Section: Rule 11 of NCLT 397-398 of Companies Act 1956

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **10.11.2022** for hearing.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Manish Tiwari